

LOK SABHA SECRETARIAT
[TABLE OFFICE(B)]

PARLIAMENT HOUSE
NEW DELHI-110001

No.33224

Dated the 25th July, 2022

CIRCULAR

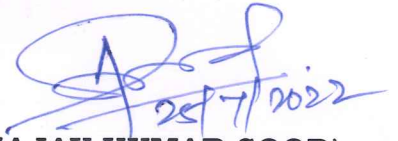
Subject: Suspension of members from the service of the House under Rule 374.

Shri Manickam Tagore B., Shri T.N. Prathapan, Ms. S. Jothi Mani, and Ms. Ramya Haridas, MPs have been suspended from the service of the House on a motion moved by the Hon'ble Minister for Parliamentary Affairs and adopted by the House for the remainder of the Session beginning today, i.e., 25 July, 2022.

2. As a result, the following consequences arise during the period of their suspension :-

- (i) They cannot enter Chamber, Inner Lobby and Galleries,
- (ii) They stand suspended from sittings of Parliamentary Committees of which they may be a member,
- (iii) No item is put down in the List of Business in their name,
- (iv) No notice tabled by them is acceptable during the period of their suspension,
- (v) They cannot vote at elections to Committees held during the period of their suspension, and
- (vi) They are not entitled to daily allowance for the period of their suspension, as their stay at place of duty cannot be regarded as 'residence on duty' under section 2(d) of Salary, Allowances and Pension of Members of Parliament Act, 1954, as amended from time to time.

3. All Branches may see for information and necessary action.


(AJAY KUMAR SOOD)
ADDITIONAL DIRECTOR

To

All Officers/All Branches